

(e) Arrangements are being made to repay shortly the amounts due to the remaining individuals serving in Ministry of Defence and Armed Forces Headquarters, other Ministries/Departments and those who have retired from service.

Assistant Commissioners for Scheduled Caste & Scheduled Tribes

115. **Shri Achuthan:** Will the Minister of Home Affairs be pleased to state:

(a) how many Assistant Commissioners for Scheduled Castes and Scheduled Tribes are now functioning under the Commissioner for Scheduled Castes and Scheduled Tribes and which are their Head-quarters; and

(b) how many of them belong to the Scheduled Castes and Scheduled Tribes?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) There are ten regional Assistant Commissioners for Scheduled Castes and Scheduled Tribes, with headquarters at New Delhi, Lucknow, Jaipur, Bhopal, Ranchi, Shillong, Poona, Baroda, Hyderabad, Madras. Besides, there is also an Assistant Commissioner at Delhi.

(b) Three belong to Scheduled Castes and one to a Scheduled Tribe.

Travelling Allowances Drawn by Ministers

116. **Shri Balkrishna Wasnik:** Will the Minister of Home Affairs be pleased to state the total amount of travelling and daily allowance (if any) separately drawn by each Minister, Deputy Minister and Parliamentary Secretary during 1957-62 so far Ministry-wise?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be laid on the Table of the House.

Free and Compulsory Education in Mysore

117. **Shri C. R. Basappa:** Will the Minister of Education be pleased to state:

(a) whether Government of Mysore have asked the Centre for assistance in the matter of expansion of free and compulsory primary education in Mysore; and

(b) if so, what help is given or is proposed to be given in this regard?

The Minister of Education (Dr. K. L. Shrimall): (a) In accordance with the existing procedure for sanctioning central assistance for schemes included in the third five year plans of the State Governments, it is not necessary for any State Government to ask for such assistance; 4th of the admissible assistance is automatically released as "Ways and Means Advances" and the final payment sanction is issued on receipt of expenditure figures from the State Governments.

(b) The pattern of central assistance for schemes relating to elementary education is as follows from 1962-63 onwards:

- (1) Special schemes relating to girls' education—Grant—100 per cent.
- (2) Teachers' training—Grant—100 per cent.
- (3) Appointment of additional teachers for primary schools—Grant—50 per cent.
- (4) Scholarships for primary school students—Grant—75 per cent.

Law and Order problem in Delhi

118. **Shri Basappa:** Will the Minister of Home Affairs be pleased to state:

(a) whether any effective steps have been taken to tackle law and order problem in Delhi;